GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:73
ANSWERED ON:21.07.2015
Death of CISF Personnel at Airport
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the death of one CISF personnel and injury sustained by some other personnel due to a clash with airport authority employees at Kozhikode Airport in Kerala recently;
- (b) if so, the details thereof;
- (c) whether the Government has ordered any inquiry in this regard and if so, the details thereof; and
- (d) the steps taken by the Government to check such incidents in future;
- (e) whether the Government has received any complaint regarding
- misbehaviour or maltreatment of passengers at various airports by the CISF personnel; and
- (f) if so, the details thereof and the corrective steps in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Yes, Madam. Available reports request that in a scuffle between employees of the Airports Authority of India (AAI) and Central Industrial Security Force (CISF) personnel at Kozhikode Airport on 10.06.2015, one CISF Jawan died of a bullet injury. Kerala Police has registered four cases and also arrested some AAI and CISF personnel. …â€!,2/

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- (d): In the wake of the incident at Kozhikode Airport, the following measures have, inter-alia, been taken.
- i. Subsequent to the above incident, a meeting was held with representatives of AAI, CISF and other agencies, with emphasis on mutual cooperation & confidence building measures as well as long term procedural & technical solutions needed for preventing reoccurrence of such unfortunate incidents. Similar meetings have also been held at all major airports to create harmony among the agencies for smooth operations of the Air Services.
- ii. Directions have been issued to all Chief Airport Security Officers to ensure that there is no source of friction among various stakeholders working at the airports, and to take proactive and corrective measures in case of any problem.
- iii. Supervisory officers have been directed to visit all airports for ascertaining and resolving any inter-agency friction.
- iv. It has been reiterated to all formations that there shall be no slackness in implementation of security measures to ensure safety and security of airports.
- (e) & (f): CISF does receive some complaints from time to time from passengers regarding alleged misbehavior by CISF personnel at airports. They are enquired into by officers of appropriate level and the complainants are also contacted. In the event of any CISF personnel being found guilty in any case, suitable action is taken against him.